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**CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI**

ORIGINAL APPLICATION No.87/2019

Date of decision: 07.11.2019

**CORAM:- R. VIJAYKUMAR, MEMBER (A).
R.N. SINGH, MEMBER (J).**

Najmul Abdul Kalam
Aged 44 years,
Occ. Senior Section Engineer
Drawing, Electrical Department,
Western Railway Head Quarters,
Station Bldg., Churchgate,
R/at: MS/RB-III, Bldg.No.1,
Flat No.11, 5th Floor, Central
Railway Colony, Near Hume High School
Byculla, Mumbai-400008.

... Applicant.

(By Advocate Shri Akhilesh Yadav)

VERSUS.

1. Union of India,
through Secretary,
Ministry of Railway,
Rail Bhavan, South block,
New Delhi-110 010.
2. General Manager, (WR),
Western Railway Head Quarters,
Old. Bldg, Churchgate,
Mumbai 400 020.
3. Principal Chief Electrical Engineer,
Western Railway Head Quarters,
Old. Bldg, Churchgate,
Mumbai 400 020.
4. Principal Chief Personnel Officer,
Western Railway Head Quarters,
Old Bldg., Churchgate,
Mumbai 400 020.
5. Chief Project Director,
Railway Electrification, (Ahmadabad)

Sabarmati, Ahmadabad-380019.
.... Respondents.
(By Advocate Shri S. Ravi)

O R D E R (O R A L)
Per: R.N.SINGH, MEMBER (J)

1. When the case is called out, Shri A. M. Yadav, learned counsel appeared for the applicant.
2. Shri S. Ravi, learned counsel appeared for the respondents.
3. At the outset, the learned counsel for the applicant seeks permission to withdraw the OA. Permission is granted.
4. In view of the above, the OA is dismissed as withdrawn without any order as to costs.

(R. N. Singh)
Member (J)

(R. Vijaykumar)
Member (A)

V.

JD
03/12/19